

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 11**  
**(IB)-318(PB)/2023**

**IN THE MATTER OF:**

Simpa Energy India Private Limited

.... Petitioner

**Order U/s. 59 of (IBC)**

**Order delivered on 18.03.2024**

**ORDER**

**IA-4943/2023, IA-4950/2023**

**Re-notified to 20.03.2024.**

**-Sd/-**  
**(COURT OFFICER)**

18.03.2024  
Lalit